

**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
03-07-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 1976/2005 2. O.S. 870/2010 3. O.S. 745/2011 4. O.S. 1018/2011 5. O.S. 481/2012 6. O.S. 1527/2013 7. O.S. 2090/2014 8. O.S. 45/2015 Arguments 9. R.A. 5/2018 10. M.A. 84/2018 Evidence 11. O.S. 236/2013 12. O.S. 931/2013 13. O.S. 989/2015 14. O.S. 1067/2015 15. Misc 11/2019	To hear 1. Misc 1/2016 2. FDP 14/2018 3. O.S. 723/2018 4. O.S. 445/2019 5. O.S. 1522/2019 6. M.C. 324/2020 7. O.S. 953/2021 8. O.S. 685/2011 9. O.S. 1029/2021 Issues 10. O.S. 1399/2013

Note: Other Cases will be adjourned in the CIS

Sd/-
Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 03.07.2021 of I Addl. Senior Civil Judge Court as
per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Arguments.
1.	OS. 1743/2005	1.	OS. 264/2008
2.	OS. 787/2009	2.	RA. 31/2017
3.	OS. 826/2009	3.	RA. 74/2020
4.	OS. 375/2010		Orders
5.	OS. 740/2010	4.	OS. 1022/2021
6.	OS. 1486/2013		
7.	Ex. 9/2019		
8.	OS. 472/2019		
9.	OS. 970/2019		
10.	OS. 703/2021		
11.	OS. 818/2021		
	Evidence		
12.	OS. 559/2007		
13.	OS. 1473/2007		
14.	OS. 415/2015		
15.	OS. 524/2015		
16.	Misc. 31/2017		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 03.07.2021 of II Addl. Senior Civil Judge Court as
per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Orders
1.	OS.633/2016	1.	Misc. 33/2021
2.	MA.27/2016	2.	OS. 1017/2021
3.	OS.558/2018		
4.	OS.225/2019		
5.	OS.585/2019		
6.	OS.604/2019		
7.	OS.662/2019		
8.	OS.803/2019		
9.	OS.1053/2019		
10.	OS.1695/2019		
11.	OS.196/2020		
12.	P & SC.4/2021		
	First Hearing		
13.	OS. 1024/2021		
	Evidence		
14.	OS. 630/2011		
15.	OS. 23/2018		
16.	OS. 938/2019		
	Arguments		
17.	MC. 33/2021		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **03.07.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>EVIDENCE</u></p> <p>1) L.A.C. 3/2008 2) OS. 576/2010 3) OS. 1153/2010 4) OS. 236/2011 5) OS. 1160/2017 6) MC. 316/2019 7) OS. 931/2020</p> <p style="text-align: center;"><u>HEARING</u></p> <p>8) OS. 19/2008 9) OS. 736/2011 10) OS. 982/2011 11) EX. 11/2012 12) OS. 1654/2016 13) MC. 174/2018 14) OS. 1846/2018 15) OS. 267/2019</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>16) MC. 99/2019 17) OS. 1213/2019 18) Misc. 186/2019 19) OS. 1590/2019 20) RA. 69/2020 21) OS. 326/2021</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 03-07-2021

I Session (Morning)	II Session (Afternoon)
<p style="text-align: center;"><u>HEARING</u></p> <p>1. OS.318/2006 2. OS. 1487/2011 3. OS. 1513/2012 4. OS.1207/2013</p> <p style="text-align: center;"><u>ADR</u></p> <p>5. OS.361/2008 6. OS.317/2013</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>7. OS. 717/2005 8. OS. 1005/2005 9. OS. 93/2006 10. OS. 1732/2006 11. OS. 1748/2006 12. OS. 1239 /2007 13. OS. 1616/2007 14. LAC. 7/2008 15. OS. 541/2011</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>1. OS. 1061/2015 2. OS. 1160/2016 3. OS. 784/2020 4. RA. 54/2021 5. RA. 55/2021</p> <p style="text-align: center;"><u>ADR</u></p> <p>6. OS. 1151/2013 7. OS. 344/2016</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>8. O.S. 699/2011 9. O.S. 977/2011 10. G & WC 5/2012 11. O.S. 37/2012 12. Misc. 99/2012 13. O.S. 1612/2012 14. O.S. 55/2013 15. O.S. 160/2013</p>

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 03-07-2021

I Session (Morning)	II Session (Afternoon)
<u>SUMMONS</u>	<u>SUMMONS</u>
1. OS. 442/2001	1. OS. OS. 117/2007
2. OS. 541/2003	2. OS. 598/2007
3. EX. 177/2003	3. OS. 2551/2007
4. OS. 922/2003	4. OS. 1739/2008
5. OS. 1681/2004	5. OS. 109/2009
6. OS. 1058/2005	6. OS. 845/2009
7. OS. 2350/2005	7. OS. 844/2014
8. OS. 1151/2006	8. OS. 1197/2014
9. FDP 24/2006	9. FDP 32/2014
10. OS. 2296/2006	10. OS. 1353/2014
11. OS. 2874/2006	11. OS. 385/2015
12. OS. 6/2007	12. OS. 855/2015
13. OS. 26/2007	13. OS. 1388/2016
14. OS. 63/2007	14. OS. 1464/2016
15. OS. 90/2007	
	<u>ORDERS</u>
	14. 1021/2021

Sd/-
VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.